

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/107/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DRK SRAVICHANDRAN

J. Respondent &







Counsel for the Petitioner present. Representative for the Respondent present. Counsel for the Petitioner and the Representative for the Respondent did agree to reargue the matter afresh before this Bench due to the change of the Roster. Counsel for the Petitioner has again submitted the final arguments. The representative for the Respondent will make final submissions on next date of hearing. Put up on 19.12.2017 at 10.30 A.M.

-sel-

MEMBER (JUDICIAL)

ghk